



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

**Completion of Recovery Certificate No. RC6746 of 2023, in respect of Ankit Modi (PAN:
AENPM9852P) and in the matter of Illiquid Stock Options (ISO)**

1. Recovery Certificate No. RC6746 of 2023 dated July 04, 2023 was drawn against Ankit Modi (PAN: AENPM9852P) ["Defaulter"] for sum of Rs. 5,91,000/- (Rupees Five Lakh Ninety-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/RG/NM/2021-22/14999/6 dated February 17, 2022 in the matter of Illiquid Stock Options.
2. In view of the payment of the entire amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Date: August 25, 2026

Place: Kolkata



Ayan

RECOVERY OFFICER

अयन मुखर्जी / Ayan Mukherjee
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office
कोलकाता / Kolkata